

**IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH
ON THE DAY OF Tuesday THE 21st Day Of January 2025
COURT HALL NO 21, SITTING AT PRINCIPAL BENCH, BENGALURU
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE SHIVASHANKAR AMARANAVAR

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Apl/Comp & Adv	Resp & Adv
"MATTERS PERTAINING TO DHARWAD BENCH"			
ORDERS			
1	CRL.P 100462/2024 A/W OFFICE NOTE (ADV. FOR R2 HAS FILED STATEMENT OF OBJECTION AND SAME IS KEPT BELOW)	(439(2)(Cr.PC)/483(3)(BNSS) ,) <i>PET: SRI. SANJAY S/O SHIVAJI PATADARI SURESH SHETTEMMAVAR</i>	<i>RES: THE STATE OF KARNATAKA AND OTHERS</i> HCGP FOR R1 K L PATIL FOR R2
2	CRL.P 102267/2024 A/W OFFICE NOTE	(439(Cr.PC)/483(BNSS),) <i>PET: IZAJAHMED KHAJASAB BANKAPUR B ANWAR BASHA</i>	<i>RES: THE STATE OF KARNATAKA</i> HCGP FOR RESPONDENT RAMESH CHIGARI FOR COMPLAINANT
3	CRL.P 103584/2024	(439(Cr.PC)/483(BNSS),) <i>PET: VIJAYKUMAR S/O PARAMESHWAR KADAM MAQBOOLAHAMED M PATIL</i>	<i>RES: THE STATE OF KARNATAKA</i> HCGP
4	CRL.P 103594/2024 REG: 1) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 1-3 2) OFFICE NOTE	(482(Cr.PC)/528(BNSS),) <i>PET: SMT MEENAKSHI ALIAS SAROJINI AND OTHERS GIRISH A YADAWAD</i>	<i>RES: STATE OF KARNATAKA AND OTHERS</i> GA-SD
5	CRL.P 103818/2024 REG: 1) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 1-3 2) OFFICE NOTE	(439(Cr.PC)/483(BNSS),) <i>PET: ANNAPPA S/O HEMANNA RESHMA MADIWALAR</i>	<i>RES: THE STATE OF KARNATAKA</i> SPP-SD
ADMISSION			
6	CRL.P 103061/2023 (DATE)	(482(Cr.PC)/528(BNSS),) <i>PET: SMT S GEETHA AND OTHERS ROSHAN SAHEB CHABBI</i>	<i>RES: STATE OF KARNATAKA AND OTHERS</i> HCGP FOR R1 NEELENDRA D GUNDE FOR R2

COURT HALL NO :15

Connected With

- 6.1 CRL.P (482(Cr.PC)/528(BNSS),) PET: B NAGAMANI RES: STATE OF
103062/2023 ROSHAN SAHEB CHABBI KARNATAKA AND OTHERS
A/W OFFICE NOTE
HCGP FOR R1
NEELENDRA D GUNDE
FOR R2
- 6.2 CRL.P (482(Cr.PC)/528(BNSS),) PET: SHRI RES: STATE OF
103063/2023 HARSHAVARDHAN KARNATAKA AND OTHERS
A/W OFFICE NOTE ROSHAN SAHEB CHABBI
(RJ CIRCULAR
NO.169/2022
DATED :
21/9/2022)
HCGP FOR R1
NEELENDRA D GUNDE
FOR R2
- 7 CRL.P (482(Cr.PC)/528(BNSS),) PET: SUFIYAN S/O RES: STATE OF
103805/2023 SHAKEEL TASHILDAR KARNATAKA AND OTHERS
REG: NON FILING S/O SHAKEEL
OF LIST OF TASHILDAR
CHARGESHEET Z M HATTARKI AND
WITNESSES ARZOO M MULLA
BY ADVOCATE FOR GIRISH A YADAWAD,
PETITIONER DIVYA J DESHPANDE
V/O/DTD. AND RAHUL S KUNTOJI
10.12.2024 FOR R2
- 8 CRL.P (482(Cr.PC)/528(BNSS),) PET: KALIDINDI RES: STATE OF
103107/2024 SURYANARAYANA RAJU KARNATAKA AND OTHERS
A/W 1) IA 1/2024 ARAVIND D KULKARNI
FOR STAY
2) OFFICE NOTE SPP-SD

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